GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 2125. TO BE ANSWERED ON MONDAY, THE 1ST JANUARY, 2018.

GRANITE CRUSHING INDUSTRIES

2125. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the names of the States in which granite crushing industries are functioning in the country, State-wise;
- (b) the names of the districts in Bundelkhand region of Uttar Pradesh in which granite crushing industries are functioning;
- (c) the details of new measures taken by the Government for their upgradation and to give them incentives; and
- (d) whether the Government has set up/proposes to set up any new mechanism to eliminate red-tapism in this sector and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI C.R. CHAUDHARY)

- Granite processing basically involves sawing or cutting of the raw blocks in to the tiles / slaves of required size and thickness. As per Indian Bureau of Mines, Ministry of Mines, Granite is produced in Andhra Pradesh, Chhattisgarh, Gujarat, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Rajasthan, Tamil Nadu, Telangana and Uttar Pradesh.
- (b): In Bundelkhand region, granite crushing units are established in districts of Lalitpur, Jhansi, Mohoba, Bhanda and Chitrakoot.
- (c) & (d): Granite is a "Minor Mineral," under the Mines and Mineral (Development and Regulation) (MMDR) Act, 1957 and, therefore, falls under the purview of the State Governments. The grant of various mineral concessions for granite is, therefore, administered under the Minor Mineral Concession Rules of the respective State Governments.
